

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 109(ND)12
CA. NO.

PRESENT: B. S. V. PRAKASH KUMAR
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2016 AT 02.00 P.M**

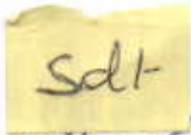
NAME OF THE COMPANY: M/s. Rajesh Shama V/s. M/s. Flora Continental Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	JAGJIT SINGH	ADVOCATE	PETITIONERS	
2	DINESH SHARMA	SELF	RESPONDENT	

Order

The matter is adjourned to 16.08.2016 at 2 p.m.


(B.S.V. PRAKASH KUMAR)
Member (Judicial)